

markets are not very bright, efforts are being made to maintain exports. The Trade Agreement recently signed with Ceylon is expected to alleviate the difficulties in the export of bids to that country to some extent.

Export of Shoes

753. Shri Damani: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the possibilities of export of shoes have increased;

(b) if so, the details thereof; and

(c) whether a statement indicating its past performance for the period 1959-60 and 1960-61 will be laid on the Table?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). There is a steady demand for Indian footwear in the export markets.

(c) Export statistics of footwear are given below:—

Year	Quantity	Value
1959-60	54.43 lakh prs.	Rs. 295 lakhs
1960-61	49.00 lakh prs.	Rs. 309 lakhs

Price of Jute

754. Shri Mahanty: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware of the grievances of the jute-growers of Orissa of not getting an economic price for their products and lack of incentive for more productions; and

(b) if so, the steps taken to ensure an economic price to the jute-growers?

The Minister of Commerce (Shri Kanungo): (a) No special representation has been received from jute

growers in Orissa. There has however been a general grievance by all jute-growers.

(b) A Buffer Stock Agency is expected to be set up shortly by the industry to take suitable action for stabilisation of prices.

Joint Stock Companies

755. Shri Anirudh Sinha: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of joint stock companies established in the State of Bihar during the current calendar year ending 30th day of September, 1961;

(b) the total amount of authorised capital of the company or companies; and

(c) the number and the names of the companies with the amount of authorised capital and the line of Industries, established in the districts of North Bihar?

The Minister of Commerce (Shri Kanungo): (a) Eight.

(b) Rs. 93.5 lakhs.

(c) A statement is laid on the Table.

STATEMENT

Name of registered office in North Bihar. Authorised capital. Line of industries.

(in '000)

Ramashray Udyoga Kendra Private Limited.	10,00	To carry on business as owners, proprietors, lessees, contractors, Agents and Managers of Industries & Estates etc.
Trihut Financing Corporation Private Limited.	2,50	To carry on business as money lenders, financiers, finance brokers, etc.